

**GOVERNMENT OF INDIA**  
**MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA**  
**UNSTARRED QUESTION NO. 6312**  
**ANSWERED ON 2<sup>nd</sup> APRIL, 2026**

**POOR QUALITY REPAIR WORKS ON NH-27 IN UTTAR DINAJPUR**

**6312. SHRI KARTICK CHANDRA PAUL:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

**(a) the details of repair/maintenance tenders awarded for the Dalkhola–Ghoshpukur stretch of National Highway (NH)-27 in Uttar Dinajpur district, West Bengal, during the last three years, including name of executing agency, contract value and completion period;**

**(b) whether it is a fact that certain portions of the repaired stretch deteriorated within a few days of completion and if so, the details thereof;**

**(c) whether any inspection, quality audit or third-party verification has been conducted by the Ministry or the National Highways Authority of India in this regard;**

**(d) whether any show-cause notice, penalty, blacklisting or recovery proceedings have been initiated against the agency concerned for poor workmanship;**

**(e) the compensation mechanism available for road users in case of substandard highway repairs; and**

**(f) the corrective steps taken to ensure durable restoration and accountability in maintenance works on NH-27 in Uttar Dinajpur?**

## **ANSWER**

### **THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) The details of repair/maintenance tenders awarded for the Dalkhola–Ghoshpukur stretch of National Highway (NH)-27 in Uttar Dinajpur district, West Bengal, during the last three years, including name of executing agency, contract value, start date and completion date are annexed.**

**(b) Certain portions of the repaired stretch deteriorated on the newly overlaid surface and were subsequently repaired. In order to achieve prescribed roughness value of 2400 mm per km, overlay is to be done again in 26.10 km.**

**(c) Inspection has been carried out by the National Highways Authority of India (NHAI) Jalpaiguri and further, the Indian Institute of Technology, Patna has been engaged to conduct detailed pavement investigations.**

**(d) NHAI, the implementing agency for the work, has issued a Show Cause Notice and a Cure Period Notice to the contractor as per the provisions of the contract agreement.**

**(e) There is no mechanism to compensate road users in the cases of substandard highway repairs.**

**(f) Rectification work is being carried out by contractor at regular intervals under the continuous monitoring of NHAI. Further, NHAI has also invited bids to execute the balance work within the scope of the existing contract at the risk and cost of the existing contractor.**

**ANNEXURE**

**ANNEXURE REFERRED IN REPLY OF PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 6312 ANSWERED ON 2<sup>ND</sup> APRIL, 2026 ASKED BY SHRI KARTICK CHANDRA PAUL REGARDING POOR QUALITY REPAIR WORKS ON NH-27 IN UTTAR DINAJPUR**

<b>Sr. No.</b>	<b>Name of the Work</b>	<b>Executing Agency</b>	<b>Contract value (in Rs. Cr.)</b>	<b>Start Date</b>	<b>Completion Date</b>
<b>1</b>	<b>Miscellaneous repair works on NH-31 (New NH-27) Dalkhola-Ghoshpukur in the state of West Bengal.</b>	<b>NHAI</b>	<b>8.86</b>	<b>25.04.2023</b>	<b>30.03.2024</b>
<b>2</b>	<b>Improvement and Routine Maintenance of NH-31 (New NH-27) from km 447 to km 551 for the section Dalkhola-Islampur-Ghoshpukur section (except Islampur bypass)</b>	<b>NHAI</b>	<b>136.48</b>	<b>10.06.2024</b>	<b>Under progress</b>

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